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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 5th day of November 1997.

Original Application no. 35 of 1995.

Hon'ble Dr. R.K. Saxena, Judicial Member  
Hon'ble Mr. S. Dayal, Administrative Member.

Subhash Chandra, S/o Shri Jagdish Chandra, R/o village  
Barthar, P.O. Etah, Distt. Etah.

... Applicant

C/A Shri Rakesh Verma

VERSUS

1. Union of India through Secretary, Ministry of Communication, New Delhi.
2. Assistant Superintendent of post Offices, West Sub-Division, Etah.

... Respondents

C/R Km. Sadhana Srivastava.

ORDER

Hon'ble Dr. R.K. Saxena, Member-J.

The applicant Shri Subhash Chandra has moved this application before the Tribunal to seek relief that the

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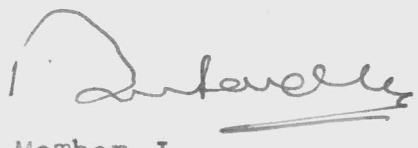
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respondent no. 2 be directed not to interfere with the working of the petitioner as E.D.D.A and the services of the petitioner be also not terminated. Further direction sought was that the respondent no. 2 should be ~~given~~ <sup>give</sup> alternate employment to the petitioner. The O.A. was at the stage of admission when CA and RA were filed. At present the O.A. is listed for final hearing at the stage of admission.

2. Now Shri R. Verma, learned counsel for the applicant has moved Misc. Appl. 3604/97 on behalf of the applicant with the prayer that the relief which was sought by the applicant, was already granted to him by the respondents and thus he does not want to proceed with the case. In view of this fact and the Misc. Appl. no. 3604/97 the O.A. stands dismissed.



Member-A



Member-J

/pc/